अन्य शस्त्रास्त्र राज्य सरकार को सौंप दिये जाते है।

12 hrs.

REPORTED RAIDS ON CERTAIN VILLAGES IN WEST BENGAL

MR. SPEAKER : We are having a debate at 4 Oclock on this,

SHRIMATI ILA PALCHOUDHURI: The Government should make a statement on this. if necessary, after verifying it from the West Bengal Government.

12.01 brs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Reported violation of air corridor between West and East Pakistan by Pakistani aircraft

SHRI D. N. PATODIA (Jalore) : Sir, I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:--

Reported continuous and wilful violation of the air corridor between West and East Pakistan by Philiptani aircraft over the territory of India.

THE MINISTER OF DEFENCE AND STEEL AND HEAVY ENGINEERING (SHRI SWARAN SINGH): Mr. Speaker, Sir, I have to inform the House that on 30th October 1969, a Pakistan Air Force C 130 aircraft over flying Indian territory between Dacca and Karachi flew up to 5 mautical miles outside the Pre Determined Route for a distance of 160 nautical miks. This was, by any standard, a serious violation of Indian air-space and continued in spite of the fact that the Flight Control at Calcuta repeatedly asked the aircraft to return to the Pre-Determined Route. The Pakistan Ai₃ Force C-130 returned to the Pre-Determined Route only after our aircraft were sent to intercept it.

We have ledged a strong protest against the continued and frequent violation of Pre-Determined Route by Pakistan Aircraft over flying Indian territory. We have urged to Government of Pakistan to give firm instructions to the crew of all aircraft over flying Indian territory to remain strictly within the Pre-Determined Routes.

SHRI RANJEET SINGH (Khalilabad): Our Deferce Minister has one weapon, the weapon of protest.

SHRID. N. PATODIA 1 It is a very serious matter and the hon. Minister by making a statement has concealed much more than what he has revealed.

SHRI RANJEET SINGH : We seriously protest to him.

SHRID, N. PATODIA : This certidor facility given to Pakistan came out of an agreement signed between India and Pakistan more than two years ago by which Pakistan allowed only one Indian military courier plane to fly over their territory. Indian plane was to be fully searched at Karachi; no photographic material was permitted to be taken and the crew was not permitted to move out of the airport. In return, India allowed Pakistan to fly all sorts of military and combet planes, to transport all sorts of military equipment. to halt at Lucknew and to permit the crew to move out of the airport, nix with the civilians and nake all sorts of investigations

This apreement about which violation has been reported new has dore no good to India. In fact, it has dore a lot of damage to India. In course of these more than two years, all our missile sides of India have been thoroughly photographed by them and they have been able to locate the gap points of our radar system by which, in furture, these Pakistani aircraft